CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH OA. No. 3345 of 1992 New Delhi, this 23rd day of March, 1998

HON BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J) HON BLE SHRI K. MUTHUKUMAR, MEMBER(A)

M. A. Khan S/o Late Sh. Abdul Aziz Khan R/o T-125, Station Colony Roja Shahajahanpur, U.P.

... Applicant

None for applicant.

versus

- 1. Union of India, through General Manager Northern Railway Baroda House NEW DELHI-110001.
- The Divisional Railway Manager Northern Railway Moradabad, U.P.
- The Senior Divisional Personnel Officer
 Northern Railway
 Moradabad, U.P. ... Respondents

None for respondents.

ORDER (ORAL)

Smt. Lakshmi Swaminathan, M(J)

None is present for the parties even on the second call. None has been appearing on behalf of the applicant and having regard to our order dated 20.3.98, this application is dismissed for default and non-prosecution.

(K. Muthakumar)
Member(A)

(Smt. Lakshmi Swaminathan)
Member(J)

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